

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: **1372 of 1995**

Date of Decision: **17.10.97**

Mandkishore Pralhadrao Joshi Applicant.

Mr. S.P. Kulkarni Advocate for
Applicant.

Versus

U.O.I. & Ors. Respondent(s)

Mr. S.S. Karkera for Mr.P.M.Pradhan Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. **Justice R.G. Vaidyanatha, V.C.**

Hon'ble Shri. **M.R.Kolhatkar, Member (A)**

(1) To be referred to the Reporter or not? *W*

(2) Whether it needs to be circulated to *W*
other Benches of the Tribunal?

R.G.Vaidyanatha
V.C.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, MUMBAI 400001

O.A.No. 1372 OF 1995

DATED : THIS 17TH OCTOBER, 1997

CORAM : Hon. Shri Justice R G Vaidyanatha, V.C.
Hon. Shri M R Kolhatkar, Member(A)

Nandkishore Pralhadrao Joshi
Post Nandurghat
Tal. Kajj,
Nandurghat (Chousala S.O.)
Dist. Beed 431126
(By Adv. Mr. S P Kulkarni, Counsel)

..Applicant

V/s.

Union of India
through Superintendent of
Post Officer, Beed Division,
At & Post Dist. Beed
Beed 431 122

2. Post Master General
Maharashtra Circle
Aurangabad Region
Aurangabad 431002

3. Shri Bibheeshan Jadhav
Branch Post Master
Manjar Sumbha Branch Office
via., Naiknoor S.O. Beed
Dist. Beed 431125
(By Adv. S S Karkera, for Mr.
P.M. Pradhan, Central Government
Standing Counsel)

..Respondents

ORDER

[Per: R G Vaidyanatha, Vice Chairman]

1. Heard Mr. S P Kulkarni, counsel for the applicant and Mr. S S Karkera, for Mr. P M Pradhan, counsel for the respondents.
2. This O.A. is filed for seeking direction for selection to the post of Extra Departmental Branch Post



Master (EDBPM) at Nandurghat, Dist. Beed and for a request to the respondents to consider the applicant if nominated by the Employment Exchange along with other candidates.

3. Now the Miscellaneous Petition No. 587/97 is filed for a similar direction that even in the changed circumstances the respondents may be directed to consider the case of the applicant along with others for the said appointment.

4. After hearing both the sides the Original Application as well as the Miscellaneous Petition are disposed of with the following directions:

5. For filling the post of Extra Departmental Branch Post Master, the respondents shall consider ^{all} ~~that~~ the candidates including the applicant, if nominated by the Employment Exchange, as per rules and pass appropriate orders regarding the appointment. In case the applicant is aggrieved in his not getting the appointment he may challenge the appointment order according to law before this Tribunal. The O.A. as well as M.P.No. 587/97 are disposed of. No order as to costs.

M.R.Kolhatkar

(M.R.Kolhatkar)

Member(A)

R.G.Vaidyanatha

(R.G.Vaidyanatha)

Vice Chairman